

LOK SABHA
UNSTARRED QUESTION NO. 733
TO BE ANSWERED ON 23rd JULY, 2026

TEMPORARY COCOS INHERITED FROM IBP

733. SHRI CAPTAIN VIRIATO FERNANDES:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the complete details of all temporary Company Owned Company Operated (COCO) retail outlets inherited from IBP by Indian Oil Corporation Limited (IOCL) after the merger, including location, name of the landowner, present dealership status, name of the dealer, category under which the dealership was awarded and the date of award;
- (b) the number of such inherited temporary COCOs still operating through ad hoc dealers, along with the location-wise details indicating the name of the ad hoc dealer and the period for which each outlet has been operated on an ad hoc basis since the merger;
- (c) the details of dealerships awarded under IBP Policy No. MPDM/319/02 dated 08.10.2002 for - (i) temporary COCOs, and (ii) direct dealerships, indicating location, name of the landowner, name of the dealer, category of dealership and date of award;
- (d) the details of all policies/guidelines issued by IOCL from 2007 till date governing operation of temporary COCO retail outlets through ad hoc dealers; and
- (e) the present status of the dealership of the two temporary IOCL COCO's at Verna and Ambora in Goa?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

- (a) Indian Oil Corporation Limited (IOCL) inherited 245 temporary Company Owned Company Operated (COCO) retail outlets from IBP after the merger.
- (b) There are 29 such inherited temporary COCOs operating through ad hoc dealers by IOCL.

(c) There are 221 RO dealerships awarded from temporary COCO or directly under IBP Policy No. MPDM/319/02 dated 08.10.2002.

(d) Details of all policies/guidelines issued by IOCL from 2007 till date governing operation of temporary COCO retail outlets through ad hoc dealers, are as below:-

Policy Circular No.	Date	Subject
164 - 01/20210	05.01.2010	Operation of Temporary COCOs
203 – 05/2012	10.05.2012	Operation of Temporary COCOs
285 – 08/2020	12.08.2020	Amendment in norms for ad-hoc dealer selection criteria due to Covid-19
311 – 06/2023	14.06.2023	Operation of New & Terminated “A” site RO/KSKs through ad-hoc dealership
324-03/2025	03.03.2025	Operation of New, Terminated & Inoperative “A” site RO/KSK through ad-hoc dealership
324-03 / 2025 / A	01.07.2026	Guidelines for operation of new, terminated & inoperative “A” site RO/KSK through ad-hoc dealership

(e) IOCL COCO's at Verna and Ambora in Goa are under operation in the name of Heera Petroleum and Karma Auto Park.
